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**NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH**

PRESENT: HON'BLE SHRI BHASKARA PANTULA MOHAN – MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 09.04.2021 AT 11.00 AM

| | |
|----------------------------------|------------------------------------------------------|
| TRANSFER PETITION NO. | IA NO. 161&162/2020 IN TCP(IB) NO. 35/10/AMR/2019 |
| COMPANY PETITION/APPLICATION NO. | CP(IB) NO. 188/10/HDB/2018 |
| NAME OF THE COMPANY | Supraja Textiles Pvt Ltd |
| NAME OF THE PETITIONER(S) | |
| NAME OF THE RESPONDENT(S) | |
| UNDER SECTION | 10 OF IBC |


Counsel for Petitioner(s):

Ries

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
|------------------------|-------------|------------------------|-----------|
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| | | | |

Counsel for Respondent(s):

Ries

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
|------------------------|--------------------|---------------------------------------|---------------------------------------------------------------------------------------|
| J. Shanker. | Advocate for RI | J.Shankar2310@gmail.com 9246552264 |  |
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ORDER

At request, list the matter on 26.04.2021.


MEMBER JUDICIAL